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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 8901/2020 and CM APPL. Nos. 28676/2020 and 28677/2020

KUBER PLANTERS LIMITED

.....Petitioner

Through: Mr. Asim Naeem, Mr. Mohd. Haaris
and Ms. Cherry Gupta, Advocates.

versus

SEBI

.....Respondent

Through: Mr Ashish Aggarwal, Ms. Shivangi
Shokeen and Mr. Himanshu Singh, Advocates.

CORAM:

HON'BLE MR. JUSTICE VIKAS MAHAJAN

ORDER

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26.05.2025

It is already 4.55 PM.

No time left.

Re-notify on 08.09.2025.

VIKAS MAHAJAN, J

MAY 26, 2025/jg